

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1093-JK (LD) of 2024

DATED:- 19 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

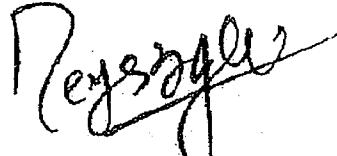
Secretary to Government

Dated:- 19 - 01 - 2024

No:-LAW-OIC/1/2024

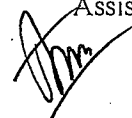
Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 1093-JK(LD) of 2024 dated 19.01.2024

S.No	No. & Title of Case	OIC
01.	WPC-2172/23 Gh Mohammad Dar vs. UT of J&K & Ors.	Mrs. Shaheena Khan (JKAS) Joint Director, DFCS & CA, Kashmir
02.	WPC-1587/22 Inhabitants of village War Mohalla Tangpora, Pattan vs. UT of J&K & Ors.	Mr. Tariq Ahmad Sheikh (JKAS) Assistant Director Baramulla
03.	CM No. 1958/23 in WPC- 828/23 CM No. 1959/23 Check Kanispora Baramulla through Shaheen Ah. Bhat & Ors. Vs. UT of J&K & Ors.	Mr. Tariq Ahmad Sheikh (JKAS) Assistant Director Baramulla
04.	T.A No 1363/2021, SWP No. 1346/2018 Mohammad Altaf Dar Vs Deptt of Food Civil Supplies and Consumer Affairs	Mrs. Shaheena Khan (JKAS) Joint Director, DFCS & CA, Kashmir
05.	WPC No. 3045/2022 Gowhar Ahmad Dar & Others Vs UT of J&K And Others	Mr. Mushtaq Ahmad Wani Assistant Director, Pulwama
06.	OWP No. 2349/2018. Mehmood Riyaz Ganie Vs State of J&K and Others	Mr. Iftikhar Ahmad Assistant Director Budgam
07.	WP(C) No. 2695/2021 Gh Mohammad Mir And others vs UT of J&K and others	Mr. Mushtaq Ahmad Wani Assistant Director, Pulwama
08.	OWP 2047, CM. 7903/2021 Mahesh Kumar Vs State of J&K and others	Mr. Iftikhar Ahmad Assistant Director Budgam
09.	CCP(S) 95/2022 Hamidullah Mir Vs Abdul Salam Mir And others	Mr. Tariq Ahmad Sheikh (JKAS) Assistant Director Baramulla
10.	WP(C) No. 2127/2019 Sameer Ahmad Dar Vs State of J&K and others	Mr. Iftikhar Ahmad Assistant Director Budgam
11.	OWP No. 1411/2018 Mehrajud Din Teli Vs State of J&K and others	Mr. Tariq Ahmad Sheikh (JKAS) Assistant Director Baramulla
12.	OWP No. 1850/2017 Mukhtar Ahmad Sheikh VS State of J&K and Others	Mr. Mudasir Ahmad Assistant Director Anantnag
13.	WP(c) No. 1381/2021 Inhabitants of Shikargah Zainakote Vs UT of J&K	Mr. Shohab Lateef (JKAS) Assistant Director, South

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	and others	
14.	OWP 1383/2017 Neelofar Jan Vs State of J&K and Others	Mr.Mushtaq Ahmad Wani Assistant Director, Pulwama
15.	WP (C) No. 563/2023 Mushtaq Ahmad Bhat Vs UT of J&K and Others	Mr.Mushtaq Ahmad Wani Assistant Director, Pulwama
16.	T.A No. 5093/2020 in SWP No. 599/2020 Showkat Hussain Mandoo Vs Deptt. of Food Civil Supplies and Consumer Affairs	Mrs.Shaheena Khan (JKAS) Joint Director, DFCS &CA, Kashmir
17.	TA No. 3567/2021, SWP No. 757/2018 Bilal Ahmad Khanday Vs Deptt. of Food Civil Supplies and Consumer Affairs	Mrs.Shaheena Khan (JKAS) Joint Director, DFCS &CA, Kashmir
18.	TA No. 3858/2021, SWP No. 438/2015 Aijaz Ahmad Malik Vs Deptt. of Food Civil Supplies and Consumer Affairs	Mrs.Shaheena Khan (JKAS) Joint Director, DFCS &CA, Kashmir
19.	TA No. 3109. SWP No. 3008/2021 Noor Mohammad Dar Vs Deptt. of Food Civil Supplies and Consumer Affairs	Mrs.Shaheena Khan (JKAS) Joint Director, DFCS &CA, Kashmir
20.	TA No. 2965/2021, SWP No. 3007/2018 Javaid Ahmad Mir Vs Deptt. of Food Civil Supplies and Consumer Affairs	Mrs.Shaheena Khan (JKAS) Joint Director, DFCS &CA, Kashmir

Resigned